Sir, as far as the security part is concerned, the Committee is still going into it. We will submit its report. However, the other information which the hon. Member is asking is not relevant to this Question.

MR. CHAIRMAN: Question Hour is over. ... (Interruptions)...

## WRITTEN ANSWERS TO STARRED QUESTIONS

## 15-Point Programme for tribals

\*167. SHRI NATUJI HALAJI THAKOR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether it is a fact that a Prime Minister's 15-Point Programme is being implemented to pay special attention to tribal population in the country;

(b) if so, the details thereof;

(c) whether it is a fact that inspite of large population of tribals in the country, required number of officers and employees for Government jobs concerning this class are not available;

(d) if so, the reasons therefor; and

(e) if not, the details thereof?

THE MINISTER OF TRIBAL AFFAIRS (SHRI V. KISHORE CHANDRA DEO): (a) As per the information received from the Ministry of Minority Affairs, the Prime Minister's New 15 Point Programme for the welfare of Minorities covers only the Minority communities notified under section 2 (c) of the National Commission for Minorities Act, 1992.

(b) Does not arise

(c) to (e) As per the information received from Department of Personnel and Training, some vacancies reserved for Scheduled Tribes remain unfilled, because eligible candidates belonging to Scheduled Tribes are not available for filling up these vacancies.

## Less allocation to agriculture sector

\*168. SARDAR SUKHDEV SINGH DHINDSA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that agriculture sector got much less allocation than what the UPA Government had promised to spend during the Eleventh Five Year Plan; and

(b) if so, the details thereof?